## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

Coursel for the petitioner

TO MONARDU

HARESH CHOWDHARY.

ADUDCATE

COUNSEL FOR RESPONDENTS (ALL RESP)

**ORDER** 

Shri T M Vijayprasad, PCS representing petitioner present. Shri Harish Chowdhary, counsel for R1& R2 present and filed vakalat for R3 & R4 today. He prayed time for filing counter. Time extended for filing of counter on behalf of R3 & R4 by serving a copy to the other side within a week. Counsel for petitioner is directed to file rejoinder, if any, by the next date of hearing. Put up on 02.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)